

(iii) Construction of Korapur-Rayagada line has been accorded high priority for completion.

(iv) Survey for Khurda Road-Balangir line has been completed. There is, however, no proposal to take up its construction at present due to constraint of resources.

(v) For the other lines, no action could be taken due to constraint of resources for construction of new rail lines.

(d) to (f) Completion of Talcher-Sambalpur line will depend on availability of resources in the coming years.

Construction of Daitary-Jakhpura-Banspani Line in Orissa

1684. SHRI KANHU CHARAN LENKA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government have stopped construction of Railway project Daitary-Jakhpura-Banaspani line in Orissa;

(b) if so, what are the reasons therefor; and

(c) by when is the work to be restarted?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) Construction of Daitari-Banspani line has not been taken up due to non-materialisation of anticipated traffic on Jakhpura-Daitari section which was earlier opened for goods traffic. Construction of Daitari-Banspani line is now being examined by the concerned Ministries as a part of the project for export of Iron Ore to Korea via Paradip Port.

Electrification of Kharagpur-Bhubaneswar-Khurda Railway Line in Orissa

1685. SHRI KANHU CHARAN LENKA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any proposal is pending for clearance with the Railways regarding the electrification of Railway-line between Kharagpur-Bhubaneswar-Khurda in Orissa;

(b) whether the proposal has been cleared;

(c) if so, the details thereof, including when the work is to be started; and

(d) if the answer to part (b) above is in negative, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c) Do not arise.

(d) Electrification being capital intensive is being undertaken only on high density routes. The traffic density in Kharagpur-Bhubaneswar-Khurda being low, electrification is not justified at present.

Inconvenience caused due to change in the Delhi-Bhubaneswar flight

1686. SHRI KANHU CHARAN LENKA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government are aware of inconvenience caused to the public due to the change of schedule of the Delhi-Bhubaneswar flights with effect from the 1st April, 1988; and

(b) if so, whether Government propose to restore the status quo ante in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA): (a) No, Sir.

(b) Does not arise.